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was declaring prizes In the name of nonexisting persons or in the name of his benamidars.

(c) The Finance Bill 1972 seeks to amend the I xome-tax Act, 1961 with a view to make prizes won in lotteries taxable. Instructions have been issued to all Income-tax Officers to collect information about (he winners of lotteries in each State and communicate it to the Income-tax Officers concerned with a view to consider the liability of the winner to wealth-tax and the liability on the Income from the investment of the winnings to income-tax.

MORATORIUM ON FOREIGN DEBTS

374. SHRI S. KUMARAN: SHRI S.G. SARDESAI: SHRI BHUPESH GUPTA:

Will the Minister of FINANCE be pleased to state :

- (a) Whether the question of declaring a moratorium on foreign debts has been examined by Government; and
- (b) if so, what are the details in this regard?

THE MINISTER OF FINANCE (SHRI Y.B. CHAVAN): (a) and
b) Government do not consider it desirable to declare a moratorium on repayment of foreign debts.

IOSS INCURRED BY AIR INDIA

375. SHRI K.C. PANDA:
SHRI BIRA KESARI DEO:
SHRI LOKANATH MISRA:
SHRI K.P. SINGH DEO:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) The total loss, if any, incurred by Air India after the introduction of foreign travel tax;
- (b) Whether there are other reasons also which cause loss to Air India; if so, the details thereof: ar.d
- (c) Whether Government are formulating any scheme to ensure efficient function-

ing of Air India with a view to avoid losses and if SQ, the details thereof?

to Questions

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
(a) While the foreign travel tax has had an

- (a) While the foreign travel tax has had an inhibitary effect on travel from India, it is difficult to assess the actual extent of the loss.
- (b) The main reasons for the losses are :
- 1. Substantial increases in staff costs following wage settlements.
- 2. Decline in the rate of growth of world air travel due to the recent monetary crisis in the U.S.A. and Europe.
- 3. Additional expenditure on account of circuitous flying to avoid Pakistani territory.
- 4. Increase in insurance rates to cover hijacking and war risks.
- 5. Disruption of services on account of Pakistani aggression.
- (c) Air India are making strenuous efforts to effect economies in expenditure, optimise fleet utilisation and promote traffic. The Corporation has also established a charter campany for cheap charter operations.

BRITISH PROPOSAL FOR SENDING FLAGSHIP INTO BAY OF BENGAL

376. SHRI DAHYABHAI V. PATEL . SHRI K. C. PANDA : SHRI LOKANATH MISRA : SHRI K. P. SINGH DEO :

Will the Minister of DEFENCE be pleased to state :

- (a) whether the British Government had proposed to send a flagship into the Bay of Bengal during the Indo-Pakistan conflict; and
- (b) what was the reaction of the Government of India in regard thereto?